

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2270
(TO BE ANSWERED ON THE 12th February 2026)

FACILITIES AT PUNE AIRPORT

2270. DR. AMOL RAMSING KOLHE

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government is aware that the passengers using Pune Airport (PNQ) are facing frequent flight delays, limited flight options, congestion at security and boarding areas and inadequate amenities due to capacity constraints arising from its operation as a civil enclave at an Air Force base and if so, the details thereof;
- (b) whether the Government has conducted any passenger-centric assessment regarding overcrowding, waiting time, accessibility for senior citizens and persons with disabilities and overall service quality at the airport and if so, the details thereof;
- (c) whether the delay in operationalising the proposed greenfield international airport at Purandar has deprived passengers of adequate connectivity and competitive airfares and if so, the details thereof;
- (d) the present status, revised timelines and financial outlay of the Purandar airport project; and
- (e) the immediate and long-term measures being taken to improve passenger convenience at Pune Airport including terminal expansion, additional flight slots, better public transport connectivity and time-bound completion of the new airport?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) & (b): Pune Airport (PNQ) is a civil enclave located at an Indian Air Force (IAF) base and operates under shared-use arrangements. Flight delays at Pune Airport mainly occur during peak hours due to fog-related disruptions at northern airports, cascading delayed arrivals, Indian Air Force (IAF) operational commitments and technical issues such as Aircraft on Ground (AOG). Pune Airport is connected to 35 domestic and 3 international destinations, with airlines currently operating about 200 daily slots against 235 slots approved by the IAF.

The Bureau of Civil Aviation Security (BCAS) has carried out capacity assessment of security checkpoints and boarding areas at Pune Airport. Accordingly, adequate seating and basic amenities at all 11 boarding gates has been provided as per norms, and regular passenger-centric assessments with facilities for senior citizens and persons with disabilities is being ensured. Facilities such as low-floor coaches, wheelchairs, 'May I Help You' counters, tactile floor tiles, lifts, elevators and accessible toilets have been provided for senior citizens and persons with reduced mobility. Further, Pune Airport has maintained the Airport Service Quality (ASQ) index above the target MoU level, at 4.96 during the last two quarters as per Airport Council International Survey.

(c) & (d): In August, 2023, a request was received from Maharashtra Airport Development Company (MADC) Limited for reinstating the 'Site Clearance', granted earlier in May, 2018, for development of a greenfield airport at Purandar, Pune. This request/proposal was sent to Airports Authority of India (AAI), Directorate General of Civil Aviation (DGCA) and Ministry of Defence (MoD) for their observations. The observations received from AAI & DGCA along with NoC conveyed by MoD have been sent to MADC for their comments and compliance.

As per the GFA Policy, 2008, the responsibility for implementation of the Greenfield airport project including land acquisition, funding, R&R etc. lies with the concerned Airport Developer or the State Government, as the case may be.

(e): To improve passenger convenience at Pune Airport, revamping of the arrival portion of the Old Terminal Building adjacent to the New Integrated Terminal Building is underway, adding about 4,000 sq. m. of passenger area with additional check-in counters, boarding gates and security infrastructure, thereby increasing terminal capacity. For further expansion of Pune Airport, the State Government has been requested to hand over 330 acres of land to Airports Authority of India.
